

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 517 of 2020**

**IN THE MATTER OF:**

**Rajesh Mahajan**

**...Appellant**

**Versus**

**Park Network Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Praveen Kr. Aggarwal, Advocate.**

**For Respondents: Mr. Tushar Thareja, Advocate for R-1.  
Mr. Ajay Goel, RP.**

**O R D E R**  
**(Through Virtual Mode)**

**13.07.2020:** Parties may complete the Pleadings within one week. Interim Resolution Professional shall also incorporate in his reply whether interim direction dated 8<sup>th</sup> June, 2020 has been complied with.

List the appeal 'for admission (after notice)' on **24<sup>th</sup> July, 2020**.

Interim directions to be continued till next date.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*